

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/987(CHE)/2024

PETITION NUMBER : CP/IB/1062/2019

**NAME OF THE APPLICANT : L Bhadri (Liquidator)
M/s. Rocana Infrastructure Pvt Ltd**

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Reg 15 of IBBI Reg, 2016

ORDER

Ld. Counsel Ms. Dhanya Dheekshitha for the Applicant

This IA has been filed to condone the delay of 403 days in filing the 2nd Progress report.

As the report has already been taken on record in IA(IBC)/2311(CHE)/2023, the present application **IA(IBC)/987(CHE)2024 has become infructuous and is disposed off.**

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk